

ITEM NO.6 Court 2 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1156/2021

WE THE WOMEN OF INDIA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.136805/2021-EXEMPTION FROM FILING O.T. and
IA No.136804/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 08-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Ms. Shobha Gupta, AOR
Ms. Medha Garg, Adv.
Mr. Rajendra Kumar Panigrahi, Adv.
Ms. Anuradha Upadhyay, Adv.
Mr. Adhitya Ranjan, Adv.
Mr. Har Govind Thanvi, Adv.
Ms. Sneha Kalita, Adv.
Ms. Meenakshi Pareek, Adv.
Ms. Ritu Bhartdwaj, Adv.
Mr. Nishant Bahuguna, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice to respondent Nos. 1-3, returnable on
06.12.2021.

Rest of the respondents need not be served at this stage.

Responses to this petition shall be filed by the
concerned respondents on or before 30.11.2021.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER